

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(28) C.P.(IB)-4307(MB)/2018

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI CHANDRA BHAN SINGH  
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.09.2019**

NAME OF THE PARTIES: Mr. Sanjay Hasmukhbhai Shah.  
V/s  
M/s Satra Property Development.

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE.

**ORDER**

1. The Learned Representatives for both the sides are present.
2. On receiving the Petition the Corporate debtor has filed a Reply raising certain alleged disputes. As a counter the Petitioner has filed Rejoinder. Directed to serve the copy of the Rejoinder upon the Respondent.
3. The matter shall be heard finally on **04.11.2019**.

Sd/-  
**CHANDRA BHAN SINGH**  
Member (Technical)

Sd/-  
**M.K. SHRAWAT**  
Member (Judicial)

18.09.2019  
Aah